GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA STARRED QUESTION NO. *86

TO BE ANSWERED ON THE 24TH JULY, 2018 / SHRAVANA 2, 1940 (SAKA)

LONG TERM VISAS

*86. SHRI RAM CHARITRA NISHAD:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has ordered a probe into the grant of Long Term Visas (LTVs) to Pakistani immigrants;
- (b) if so, the details thereof;
- (c) whether the Government has also ordered officials to clear the pending cases of Pakistani immigrants applying for Indian Citizenship or extension of Long Term Visas; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF THE LOK SABHA STARRED QUESTION NO. *86 FOR 24 JULY, 2018 REGARDING LONG TERM VISAS

(a) to (d): Grant of Indian citizenship & Long term Visa and extension of Long Term Visas to Pakistani nationals is a continuous process. The procedure for processing of applications for Indian citizenship and Long Term Visa of eligible Pakistani nationals is constantly reviewed by Government so as to make it more transparent, simpler and faster. Further, the pendency of all such cases is regularly monitored, reasons for delay, if any, are examined and systemic improvements are undertaken. Instructions are also issued from time to time for disposal of the citizenship and Long Term Visa applications of Pakistani nationals in a time bound manner.
